

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/51/9/AMR/2021	Admitted	9 of IBC	Quality Steel and Wire Products Vs Vantage Machine Tools Pvt Ltd
	IA(IBC)/151/2024	U/sec 43,44,49,50,66,69,60(5) and 236 of IBC,2016 R/w 35 A of IBBI(Insolvency Resolution Process for Corporate Persons Regulations)2016 and Rule 11 of NCLT Rules, 2016	Immaneni Esvara Rao, RP of Vantage Machine Tools Private Limited Vs Mr.Potluru Mohana Murali Krishna(Suspended Director) and Mrs Nandamuri Meena Latha (Suspended Director)
	IA(IBC)/11/2024	U/s 60(5) of IBC, 2016 R/w 36A & 36B of IBBI (Insolvency Resolution Process for Corporate Persons)Reg,2016 as well as Rule 11 of NCLT Rules, 2016	Smt.Nandamuri Meena Latha & Sri.Potluru Mohana Murali Krishna (Suspended Directors) Vs Sri. Immaneni Esvara Rao , RP of M/s Vantage Machine Tools Pvt, Ltd & Members of Committee of Creditor
	IA(IBC)/231/2023	60(5) of IBC	Canara Bank (CoC) Vs. M/s Qwality Steels and Wire Products & 3 Ors.
	IA(IBC)/142/2023	U/s 19 of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Mr. Immaneni Esvara Rao Vs. Nandamuri Meenalatha & 5 Others.

ORDER

IA(IBC)/151/2024:

Present: Mr. Uma Shankar, Ld.Counsel for the Applicant
Mr. Sundar Khatri, Naman Khatri, Ms. Puja Chaurasia and Grover, Ld. Counsels for the Respondents.

At the request of Ld. Counsels appearing for the Respondents, for filing Vakalat and Counters, list the matter on 22.08.2024.

IA(IBC)/11/2024:

Present: Mr. M. Maharshi Viswaraj and Mr. Sundar Khatri, Naman Khatri, Ms. Puja Chaurasia and Grover, Ld. Counsels for the Applicant
Mr. Uma Shankar, Ld. Counsel for R1
Ms. Kruthika, Proxy Counsel for R2 (b)
Mr. Sridhar Valiveti, Ld. Counsel for R2(a)

Counter of R2(a) and physical copy of Vakalat of R2 (b) not filed. For filing Physical copy of Vakalat of R2 (b) and for filing counter of R2(a), list the matter on 22.08.2024.

Sd/r

Sd/r

IA(IBC)/231/2023:

Present: Mr. Sridhar Valiveti, Ld. Counsel for the Applicant
Mr. Juber Hussain, Proxy Counsel for R1.
Ms. Kruthika, Proxy Counsel for R3

Pleadings are completed. For hearing, list the matter on 02.08.2024.

IA(IBC)/142/2023:**Present:**

Mr. Sachin Sharma, Proxy Counsel for the Applicant.
Mr. Parameswara Reddy, Ld. Counsel for R4.

Pleadings are completed. For hearing, list the matter on 22.08.2024.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)